

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR  
(Chief Justice's Secretariat)**

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Subject : Appointment of Steno Typists in Subordinate Judiciary of the State.

**Notification**

**No. 573                      Dated: 10 - 08 - 2016**

Whereas, vide High Court Order No. 141/PSY dated 14.05.2016 Select list/appointment order of the candidates for the post of Steno typist in Subordinate Judiciary of the Jammu Province was issued by Hon'ble High Court pursuant to Advertisement Notification No. 986 dated 20.02.2014 and Notification No. 1337 dated 25.03.2015.


Whereas, vide order No. 146 dated 16.05.2016 postings of the said appointees were made and all the appointees were directed to join their place of postings within 15 days from the date of receipt of the said orders and in case any appointee fails to join within the stipulated period of 15 days, his /her appointment shall be cancelled without any further Notice.

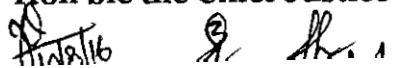
Whereas, despite the receipt of the posting orders, the following appointees have not joined their place of postings:

1. Ms. Palvee Patyal D/o Joginder Singh R/o VPO Rajinder Pura, Samba(Roll No. 265-J)
2. Ms. Lovely Panotra D/o Jagdish Chander R/o Jallo Chak, Jammu (Roll No. 115-J)
3. Ms. Sukham Kumari D/o Gharu Ram R/o Phariwala, Akhnoor , Jammku. (Roll No. 102-J).

Whereas, the competent authority has directed to provide the aforesaid appointees one more final chance of reporting to their respective place of postings

Now therefore, the above mentioned appointees are hereby informed to report to their respective place of postings on or before 22.08.2016 failing which they would loose their entitlement to the post and the waiting list shall thereupon come into operation forthwith.

  
10-8-2016  
(Mohammad Yousuf Akhoo)  
Principal Secretary to  
Hon'ble the Chief Justice



No. 516-521 / Psy

Dated: 10-08-2016

Copy to the:-

1. Registrar General, High Court of J&K, Srinagar for information.
- 2-4) Principal District & Sessions Judge, Samba/Reasi/Rajouri for information.
- ✓ 5) Joint Director, Information, J&K with the request to publish the above notice in Daily News papers of Daily Excelsior and Amar Ujala (Hindi).
- 6) Incharge NIC, High Court wing, Srinagar for uploading in High Court Web site.

*admission?*  
10.8.2016

**Principal Secretary to,  
Hon'ble the Chief Justice**

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